

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 25.01.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 36 of 2021 / TR	Ravindra Chaturvedi (Liquidator of Excel Glasses Ltd.) Vs. Kopran Ltd.	Pratiksha Sharma	
2.	Comp. App. (AT) (Ins) No. 41 of 2021 / TR	Amaravathi Textiles Pvt. Ltd. Vs. VBC Industries Ltd. & Ors.	Akshat Singh	
3.	Comp. App. (AT) (Ins) No. 50 of 2021 / TR	Regional Provident Fund Commissioner, Warangal Employees Provident Fund Organization, Vs. Vandana Garg & Ors.	Manish Dhir	

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**